

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 2 of 2017 in
DFR No. 3864 of 2016**

Dated: 12th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Power Grid Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha ohri
Mr. Nimesh Jha

Counsel for the Respondent(s) : -

ORDER

**IA No. 2 of 2017
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 14.02.2017. Dasti, in addition, is permitted.

List the matter on **14.02.2017.**

**(I. J. Kapoor)
Technical Member**

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**(Justice Ranjana P. Desai)
Chairperson**